

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 118

CP No. 71/Chd/Chd/2023

IN THE MATTER OF:

Income Tax Officer Ward 5

...

Appellant

Versus

True Export Services Private Limited

...

Respondent

Under Section: 252 (3), CA 2013

Order delivered on 19.04.2024

CORAM:

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

**For the Income Tax : Mr. Yogesh Putney, Senior Standing Counsel.
Department**

ORDER

Since the Member (Technical) is not present at the time of the hearing of the matter and also refused to attend the Court, at the request of the counsel, this matter is adjourned to 10.05.2024.

Sd/-

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**